

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.193 of 2006

Rajendra Prasad @ Rajendra Singh (Verma) son of Late Gopi Prasad @ Gopi Bhagat wrongly stated as son of Balgovind Bhagat in plaint Resident of Village-Khadahi, P.S. Bhorey, District-Gopalganj.

... .. Appellant/s

Versus

- 2.1. Mohan Kushwaha son of Late Phulwaria @ Phulkumari Devi, resident of Village-Birma Patti, P.O.-Bhingari Bazar, P.S. Khampar, District-Deoria (U.P.), Pin Code-274702.
- 2.2. Sanjay Kushwaha, son of Late Phulwaria @ Phulkumari Devi, resident of Village-Birma Patti, P.O.-Bhingari Bazar, P.S. Khampar, District-Deoria (U.P.), Pin Code-274702.
- 2.3. Subash Kushwaha, son of Late Phulwaria @ Phulkumari Devi, resident of Village-Birma Patti, P.O.-Bhingari Bazar, P.S. Khampar, District-Deoria (U.P.), Pin Code-274702.
- 3.1. Upendra Kumar Verma son of Late Rampati Verma, resident of Village-Khadahi, P.O.-Bhorey, District-Gopalganj.
- 3.2. Amrendra Kumar Verma, son of Late Rampati Verma, resident of Village-Khadahi, P.O.-Bhorey, District-Gopalganj.
- 3.3. Devendra Kumar Verma, son of Late Rampati Verma, resident of Village-Khadahi, P.O.-Bhorey, District-Gopalganj.
- 3.4. Manoj Kumar Verma, son of Late Ram Rampati Verma, resident of Village-Khadahi, P.O.-Bhorey, District-Gopalganj.
- 3.5. Luxmi Devi widow of Late Ramapati Verma, resident of Village-Khadahi, P.O.-Bhorey, District-Gopalganj.
4. Dhanpati Verma @ Dhanpati Bhagat, son of Balgovind Bhagat, resident of Village-Khadahi, P.S. Bhorey, District-Gopalganj.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Suresh Prasad Bhakta, Advocate
For the Respondent/s : Mr. Sanjay Kumar Pandey, Advocate

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER

38 29-01-2026

As prayed for by learned counsel for the appellant, list

this case on 02.02.2026.

(Ramesh Chand Malviya, J)

Anand Kr.

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